

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Great Unison Contractor India Private Limited Date of Commencement of Liquidation: 23-01-2020; List of Stakeholders as on Date: 30-06-2020; Name of IP: Ms. Dipti Atul Mehta; Last 5 digit of registration number: 10350

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	40155674.72							NA
2	Liquidation costs incurred till date	33578456.76							NA
3	Secured financial creditors	2	43299674	2	43299674	137265682	93966513	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0							NA
5	Operational creditors (Workmen)	0							NA
6	Operational creditors (Employees)	0							NA
7	Operational creditors (Government Dues)	1	9378845	1		21640781	12261936	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	27	3276230565.07	27	3276230565.07	3276230565.07	16712390.1		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		73734161.47999999 9	3328909084.07	30	3319530239.07	158906463	106228449	0	